

MOST URGENT / OUT AT ONCE
THROUGH PROCESS SERVER

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

DUTY ROSTER OF OATH COMMISSIONERS

In pursuance of directions of Hon'ble, High Court of Delhi, New Delhi received vide letter bearing No.1838/Genl./OC/DHC dated 14.08.2019 i.e. one Oath Commissioner presently functioning from Tis Hazari Courts be posted at Rouse Avenue Court on rotation basis **till regular Oath Commissioners are appointed for Rouse Avenue Courts**. The Duty Roster of Oath Commissioners for Rouse Avenue Court Complex for the month of **April, 2023** is as under:

S.No.	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
1.	Ms. Rakhi Kapoor	Sh. Rajiv Kapoor	C7/46, Sector-8, Rohini Delhi-85	8285920767	01.04.2023
2.	Mr. Zareen Ahmad	Sh. Saboor Ahmad	113, P.S. Rathi Block, Tis Hazari Courts, Delhi-54	9871478102	03.04.2023
3.	Mr. Brij Bhushan Sharma	Lt. Sh. Ram Kumar Sharma	16/9, Block A-1, Sant Nagar, Delhi-84	9213991880	05.04.2023
4.	Ms. J. E. Jaya Devi	Sh. D Jayabhadran	K-131, Near Gate No. 2, Tis Hazari Courts, Delhi-54	9810392273 7042767650	06.04.2023
5.	Mr. Ashok Kumar Vashist	Sh. Inder Singh Vashist	196A, Vijay Nagar Bawana, Delhi-39	9811528738 8383040278	10.04.2023
6.	Mr. Brij Lal	Lt. Sh. Moti Lal	24/154, Trilok Puri, New Delhi-91	9811542831	11.04.2023
7.	Mr. Satish Kumar	Sh. Harphool Singh	Ch. No. L-9A, Tis Hazari Courts, Delhi-110054	9873016313	12.04.2023
8.	Mr. Lalit Kumar	Sh. Uday Bhan Singh	375, Civil Side Chamber, Tis Hazari Courts, Delhi-54	9868805872	13.04.2023
9.	Mr. Sanjeev Yadav	Sh. Chunni Lal Singh Yadav	H. No. 2552, Talab Road, Tri Nagar, New Delhi-110035	9873769987	14.04.2023
10.	Mr. Hoshiar Singh Mudgal	Sh. Hari Singh Mudgal	42, Tagore mrg, Kewal Park, Azadpur, Delhi-33	9818216621	15.04.2023
11.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	17.04.2023
12.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	18.04.2023
13.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	19.04.2023
14.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	20.04.2023
15.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	21.04.2023
16.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	22.04.2023

S.No	Name of Advocate	Father/Husband Name	Address	Mobile Number	Date of duty at Rouse Avenue Court Complex
17.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	24.04.2023
18.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	25.04.2023
19.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	26.04.2023
20.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	27.04.2023
21.	Mr. Rakesh Kumar Jain	Sh. Surender Prasad Jain	2886, Gali Bata, Main Bazar, Subzi Mandi, Delhi-110007	9810042289	28.04.2023
22.	Ms. Reeta	Late Sh. Om Prakash Hans	H.No-3456, Gali No. 91 "B" Block, Sant Nagar, Burari, Delhi-110084	9560360547	29.04.2023

(Kaveri Baweja)
(Kaveri Baweja)

Officer-in-Charge, Admn.I
O/o Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.

802/
No. 23512-547 /OC/Admn. I/THC/2023

Dated, Delhi The 27 MAR 2023

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi w.r.t. letter bearing No. 1838/Genl./OC/DHC dated 14.08.2019.
2. The Ld. Principal District & Sessions Judge-cum-spl. Judge (PC ACT) (CBI), Rouse Avenue Court Complex, New Delhi.
3. Hon'y. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Concerned Oath Commissioners.
5. The Website Committee with request to direct the quarter concerned to upload the same on the website of Delhi District Courts.
6. The Administrative Officer (Judicial), R&I Branch, Tis Hazari Courts, Delhi with request to direct the quarter concerned to affix the same on all the notice boards at Tis Hazari Courts, Delhi.
7. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

(Kaveri Baweja)
Officer-in-Charge, Admn.I
O/o Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi.